

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3364  
TO BE ANSWERED ON 10.08.2015**

**RAILWAY PROTECTION FORCE**

**3364. SHRI SANJAY DHOTRE:  
SHRI BHARTRUHARI MAHTAB:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI VENKATESH BABU T. G.:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of Railway Protection Force (RPF) and Government Railway Police (GRP) personnels deployed at all the railway stations in the country, State-wise;**
- (b) whether the Railways have issued guidelines to Railway Protection Force (RPF) regarding security and safety of passengers and their belongings from time to time and if so, the details thereof;**
- (c) whether the incidents of attacks on railway infrastructure by various extremist groups and other outfits have increased and if so, the details thereof during the last three years including current year, Zone-wise along with the reasons therefor;**
- (d) the corrective measures taken/being taken by the Railways in this regard;**
- (e) whether the Railways propose to set up Commando Training Centres for RPF personnel on sensitive routes and if so, the details thereof; and**
- (f) the time by which such Centres are likely to be set up?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (f): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3364 BY SHRI SANJAY DHOTRE, SHRI BHARTRUHARI MAHTAB, SHRI KRUPAL BALAJI TUMANE AND SHRI VENKATESH BABU T. G. TO BE ANSWERED IN LOK SABHA ON 10.08.2015 REGARDING RAILWAY PROTECTION FORCE**

**(a): Railway Protection Force (RPF), which functions under the Ministry of Railways, has been deployed zone-wise whereas Government Railway Police (GRP), a wing of State Police, functions within the State limit. Zone-wise deployment of RPF is placed as Appendix-I and State-wise deployment of Government Railway Police is placed at Appendix-II.**

**(b): Yes, Madam. Guidelines are issued to RPF from time to time to ensure safety and security of passengers and their belongings in coordination with GRPs of respective States. It is pertinent to mention that prevention of crime, registration of cases, their investigation and maintenance of law and order over Railways are the statutory responsibility of the States, which they discharge through the GRP.**

**(c)&(d): No, Madam. Cases of attacks on railway infrastructure by extremist groups and outfits have marginally decreased. Position of attacks on railway infrastructure during last three years, including current year, is as under-**

<b>Year</b>	<b>Cases of attack</b>
<b>2013</b>	<b>20</b>
<b>2014</b>	<b>18</b>
<b>2015</b>	<b>13</b>

**Steps initiated by the RPF to ensure security over Railways include escorting of trains, access control at major stations, prosecution of offenders under relevant provisions of the Railways Act and the Railway Property (Unlawful Possession) Act, guarding of platforms, surveillance through Close Circuit Television Cameras, coordination with GRP and District Police, etc.**

**(e)& (f): Setting up of one Commando Training Center has been approved for the RPF under Works Programme of Railways. Matter is under process for identification of suitable and adequate land for setting up of the Commando Training Center. Efforts are being made for early setting up of the RPF Commando Training Center.**

**APPENDIX-I REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3364 BY SHRI SANJAY DHOTRE, SHRI BHARTRUHARI MAHTAB, SHRI KRUPAL BALAJI TUMANE AND SHRI VENKATESH BABU T. G. TO BE ANSWERED IN LOK SABHA ON 10.08.2015 REGARDING RAILWAY PROTECTION FORCE**

<b>Railways</b>	<b>Total</b>
<b>Railway Board</b>	<b>12</b>
<b>Central Railway</b>	<b>3837</b>
<b>East Coast Railway</b>	<b>1748</b>
<b>East Central Railway</b>	<b>2902</b>
<b>Eastern Railway</b>	<b>6552</b>
<b>North Central Railway</b>	<b>2414</b>
<b>North Eastern Railway</b>	<b>2854</b>
<b>Northeast Frontier Railway</b>	<b>3004</b>
<b>Northern Railway</b>	<b>6450</b>
<b>North Western Railway</b>	<b>1631</b>
<b>South Central Railway</b>	<b>2467</b>
<b>South East Central Railway</b>	<b>1207</b>
<b>South Eastern Railway</b>	<b>3000</b>
<b>Southern Railway</b>	<b>3813</b>
<b>South Western Railway</b>	<b>1247</b>
<b>Western Central Railway</b>	<b>1393</b>
<b>Western Railway</b>	<b>3751</b>
<b>Railway Protection Special Force (RPSF)</b>	<b>7985</b>
<b>Total</b>	<b>56267+16388</b>

**Note:**

**Initial training of 16388 Constables has been completed and at present they are under practical training with various zones/RPSF.**

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**APPENDIX-II REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3364 BY SHRI SANJAY DHOTRE, SHRI BHARTRUHARI MAHTAB, SHRI KRUPAL BALAJI TUMANE AND SHRI VENKATESH BABU T. G. TO BE ANSWERED IN LOK SABHA ON 10.08.2015 REGARDING RAILWAY PROTECTION FORCE**

<b>S.No.</b>	<b>Name of State</b>	<b>Total</b>
<b>1</b>	<b>Andhra Pradesh (including Telangana)</b>	<b>1907</b>
<b>2</b>	<b>Assam</b>	<b>758</b>
<b>3</b>	<b>Bihar</b>	<b>2372</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>464</b>
<b>5</b>	<b>Delhi</b>	<b>271</b>
<b>6</b>	<b>Goa</b>	<b>38</b>
<b>7</b>	<b>Gujarat</b>	<b>2088</b>
<b>8</b>	<b>Haryana</b>	<b>1595</b>
<b>9</b>	<b>Himachal Pradesh</b>	<b>66</b>
<b>10</b>	<b>Jammu and Kashmir</b>	<b>364</b>
<b>11</b>	<b>Jharkhand</b>	<b>2218</b>
<b>12</b>	<b>Karnataka</b>	<b>1024</b>
<b>13</b>	<b>Kerala</b>	<b>483</b>
<b>14</b>	<b>Maharashtra</b>	<b>6073</b>
<b>15</b>	<b>Madhya Pradesh</b>	<b>2145</b>
<b>16</b>	<b>Odisha</b>	<b>870</b>
<b>17</b>	<b>Punjab</b>	<b>1346</b>
<b>18</b>	<b>Rajasthan</b>	<b>1472</b>
<b>19</b>	<b>Tamil Nadu</b>	<b>1591</b>
<b>20</b>	<b>Tripura</b>	<b>50</b>
<b>21</b>	<b>Uttar Pradesh</b>	<b>5536</b>
<b>22</b>	<b>Uttrakhand</b>	<b>219</b>
<b>23</b>	<b>West Bengal</b>	<b>4119</b>
<b>Grand Total</b>		<b>37069</b>

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